GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 3278 TO BE ANSWERED ON 21ST MARCH, 2023

Coastal Regulation Zone

3278. PROF. SOUGATA RAY:

Will the **Minister of FISHERIES**, **ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government has conducted a thorough study on the problems of fishermen due to climate change and rise in sea level in the country;
- (b) if so, the details thereof;
- (c) the details of steps proposed to be taken to assist the fishermen of the country; and
- (d) the action taken so far to redress the grievances of fishermen due to the implementation of Coastal Regulation Zone?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING:

(SHRI PARSHOTTAM RUPALA)

(a) to (c). The Fisheries Research Institutes under the aegis of Indian Council of Agricultural Research (ICAR), Government of India have been conducting research regularly for understanding the impacts of climate change in order to develop climate resilient strategies for sustainability of fisheries and actively involved in assessing the impact of climate change on the coastal communities. The studies on the impact of climate change undertaken by ICAR institutes under "National Innovation on Climate Resilient Agriculture (NICRA)" include vulnerability assessment of the wetland fisheries in Assam, West Bengal, Bihar, Odisha and Kerala; climate trend analysis for major river basins across India; Impact on fish distributional range, catch composition and yield etc. In marine fisheries, studies on climate change modeling, projection on fish catch & mariculture production under climate change scenarios, risk and vulnerability assessment of marine fisheries, wetland mapping, carbon footprint, blue carbon potential, ocean acidification, response of capture and culture species to climate change and adaptive management in response to climate change are carried out under the NICRA Project. Climate campaigns and awareness programmes are also conducted in the states like Odisha, Assam, West Bengal, and Kerala in order to increase preparedness and adaptive capacity of fishers against climate change. Along with this, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry & Dairying, Government of India under Pradhan Mantri Matsya Sampada Yojana (PMMSY) has initiated various activities like sea ranching, artificial reef installation, sea weed cultivation etc to improve the livelihood of the fishermen community.

(d). The Coastal Regulation Zone (CRZ) Notifications are issued by the Ministry of Environment, Forests and Climate Change (MoEF&CC) from time to time after stakeholders consultation, with a view to conserve and protect the unique environment of coastal stretches and marine areas, besides livelihood security to the coastal communities including fishermen communities in coastal areas to promote sustainable development. The grievances received from fishermen in the Department of Fisheries, Ministry of Fisheries, Animal Husbandry & Dairying with regard to CRZ notification are forwarded to the MoEF&CC and concerned authorities in the States from time to time for taking appropriate action.
